

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date:02nd August, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 62/2016(CZ)	Vinayak Parihar Vs. State of M.P. & 5 Ors.		
2.	Original Application No. 74/2016(CZ)	Afsar Khan (Vehicle Service Station, Shahdol) Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
3.	Original Application No. 67/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (Noise and air pollution) Vs. Union of India & 7 Ors.	Mr. R.S.Verma, Adv. Mr. Rizwan Khan, Adv.	
4.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Jahoor Qureshi, Adv.	
FOR HEARING				
5.	Original Application No. 146/2014(CZ) (M.A.No.51/16)	Nityanand Mishra (Gharial Sanctuary) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R-2 Mr. Sanjeev Mishra Adv. Mr.Om Shankar ShrivastavaAdv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	
6.	Original Application No. 144/2015(CZ) (M.A.No.547/16)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
7.	Original Application No. 114/2015(CZ) (M.A.No.109/16)	Vinayak Parihar Vs. State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.R-6	

8.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16) (M.A.No.390/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	
9.	(M.A.No.683/16) in Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Prashant Sthapak, Adv. Ms. Anjum Feroz, Adv.	
10.	Original Application No. 61/2015 (CZ) (M.A.No.658/15) (M.A.No.675/15) (M.A.No.723/15) (M.A.No.762/15) (M.A.No.801/15) (M.A.No.143/16) (M.A.No.500/16)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman , Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv. Mr. Motilal S.Tahilramani,Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv. Mr. T.R.Rajesh Saini, Adv. Mr. Prakash Singh Jaat, Adv. Mr. Sambhav Sogani, Adv. Mr. Manish Vishwakarma, Adv. Mr. Qasim Ali, Adv. Mr. Hashim Ali, Adv. Mr. Ankit Saxena, Adv. Mr. Kartik Bhatnagar, Adv. Mr. Arujun Sharma, Adv. Mr. Aashish Vargale, Adv. Mr. Vijay Kumar Choudhary, Adv.	

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